

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA/3404/2024 IA(LIQ.)/62/2024 C.P. (IB)/212(MB)2021

**IN THE MATTER OF**

M/s. Kamal Metal Corporation

VS.

Shri Vaijanath Industries Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 04.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:- Adv Maulik Chokshi (VC)

For the Respondent: Adv. Neha (VC)

**ORDER**

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**IA No. 3404/2024 and IA (LIQ.) 62/2024:-**

Due to technical issue the counsel for the Applicant has failed to login.

Adjourned to **26.07.2024**.

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)